

F.No. 01(01)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 20.3.2019

**ORDER NO. 71 of 2019**

Hon'ble President is pleased to partially modify the **roster order no. 46 of 2019 for CESTAT Mumbai** to the extent indicated below:-

**On 22.03.2019 at 10.30 a.m.** Hon'ble Shri C.J. Mathew, Member (T) and Hon'ble Shri Anjani Kumar, Member (J) will hear Excise, Customs and Service Tax Division Bench matters.

**From 25.3.2019 to 29.3.2019 at 10.30 a.m.** Hon'ble Shri C.J. Mathew, Member (T) and Hon'ble Dr. S.K. Pati, Member (J) may hear Excise, Customs and Service Tax Division Bench matters. Hon'ble Shri S.K. Mohanty, Member (J) and Hon'ble Shri Dr. D.M. Misra, Member (J) may hear Single Member Bench matters by dividing the Single Member cause list.

By Order



**(Bineesh Kumar K.S)**  
Registrar

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Dy. Registrar